

**1. QUESTIONS**

**(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(b) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

**2. PAPERS TO BE LAID ON THE TABLE**

**1.SHRI MANOHAR PARRIKAR**, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

1. Director of Settlement & Land Records (Demand No. 7).
2. Excise (Demand No. 11).
3. Department of Environment (Demand No. 24).
4. Small Saving & Lotteries (Demand No. 30).
5. School Education (Demand No. 34).
6. Higher Education (Demand No.35).
7. Government Polytechnic, Curchorem (Demand No. 39).
8. Goa Architecture College (Demand No. 41).

**2.SHRI MANOHAR PARRIKAR**, Chief Minister to lay the following Notifications/Orders issued Under the Goa Goods and Service Tax Act, 2017

1. Official Gazette, Series-I No. 47 dated 22.02.2018.
2. Official Gazette, Series-I No. 48 dated 01.03.2018.
3. Extraordinary Gazette, Series-I No. 50 dated 16.03.2018.
4. Extraordinary Gazette, Series-I No. 51 dated 22.03.2018.
5. Extraordinary Gazette No. 2, Series-I No. 50 dated 16.03.2018.
6. Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
7. Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
8. Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
9. Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
10. Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
11. Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
12. Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.
13. Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
14. Extraordinary Gazette, Series-I No. 8 dated 25.05.2018.
15. Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
16. Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.
17. Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
18. Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
19. Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

**a. Tax Notifications**

1. Notification No.38/1/2017- Fin(R & C) (48) dated 27/02/2018 published in the Official Gazette, Series-I No. 48 dated 01.03.2018.
2. Notification No.38/1/2017- Fin(R & C) (49) dated 27/02/2018 published in the Official Gazette, Series-I No. 50 dated 16.03.2018.
3. Notification No.38/1/2017- Fin(R & C) (50) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
4. Notification No.38/1/2017- Fin(R & C) (51) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
5. Notification No.38/1/2017- Fin(R & C) (54) dated 28/03/2018 published in the Official Gazette No. 2, Series-I No. 51 dated 28.03.2018.
6. Notification No.38/1/2017- Fin(R & C) (55) dated 28/03/2018 published in the Official Gazette No.2, Series-I No. 51 dated 28.03.2018.

7. Notification No. CCT/26-2/2017-18/30, dated 26/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
8. Notification No. CCT/26-2/2017-18/31/6130 dated 29/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
9. Notification No. CCT/26-2/2017-18/32/6131 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
10. Notification No. CCT/26-2/2017-18/33/6132 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
11. Notification No.38/1/2017- Fin(R & C) (52) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
12. Notification No.38/1/2017- Fin(R & C) (53) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
13. Notification No.38/1/2017- Fin(R & C) (56) dated 11/04/2018 published in the Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
14. Notification No. 38/1/2017- Fin(R & C) (57) dated 04/05/2018 published in the Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
15. Notification No. CCT/26-2/2017-18/34 dated 18/05/2018 published in the Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.
16. Notification No. 38/1/2017- Fin(R & C) (58) dated 23/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
17. Notification No. 38/1/2017- Fin(R & C) (60) dated 25/05/2018 published in the Extraordinary Gazette, Series-I No. 8 dated 25.05.2018.
18. Notification No. CCT/26-2/2018-19/35 dated 21/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
19. Notification No. CCT/26-2/2018-19/36 dated 28/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
20. Notification No. 38/1/2017- Fin(R & C) (61) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
21. Notification No. 38/1/2017- Fin(R & C) (62) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
22. Notification No. 38/1/2017- Fin(R & C) (59) dated 11/06/2018 published in the Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

#### **b. Rate Notifications**

1. Notification No. 38/1/2017- Fin(R & C) (5/2018-Rate)(Corri.)/499 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
2. Notification No. 38/1/2017- Fin(R & C) (6/2018-Rate)(Corri.)/500 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
3. Notification No. 38/1/2017- Fin(R & C) (10/2018-Rate)/695 dated 28/03/2018 published in the Extraordinary Gazette NO. 2, Series-I No. 51 dated 28.03.2018.
4. Notification No. 38/1/2017- Fin(R & C) (11/2018-Rate) dated 28/05/2018 published in the Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.

#### **c. Order**

1. Notification No. CCT/26-2/2017-18/12/6129 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.

### **3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-4)**

- |                 |   |
|-----------------|---|
| Demand No. 8 -  | Treasury & Accounts Administration, North Goa |
| Demand No. 9 -  | Treasury & Accounts Administration, South Goa |
| Demand No. 11 - | Excise  |
| Demand No. 12 - | Commercial Taxes                              |
| Demand No. 19 - | Industries, Trade & Commerce                  |
| Demand No. 30 - | Small Savings & Lotteries                     |
| Demand No. 32 - | Finance                                       |
| Demand No. 68 - | Forests                                       |
| Demand No. 71 - | Co-operation                                  |
| Demand No. 72 - | Science and Technology                        |
| Demand No. 83 - | Mines   |

**4. GOVERNMENT BILLS-INTRODUCTION**

**1. SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa State Higher Education Council Bill, 2018.

**ALSO** to introduce the Bill.

**2. SHRI MANOHAR PARRIKAR**, Chief Minister to move for leave to introduce The Goa Lokayukta (Amendment) Bill, 2018.

**ALSO** to introduce the Bill.

**ASSEMBLY HALL  
PORVORIM-GOA  
25<sup>th</sup> JULY, 2018**

**N. B. SUBHEDAR  
SECRETARY**